

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

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RESERVE BANK OF INDIA

March 27, 2012

Certificate of Registration of R.R.Finance and Projects Limited - Cancelled

The Reserve Bank of India has on January 18, 2012 cancelled the certificate of registration No.09.00227dated December 4, 1998, issued to R.R.Finance and Projects Limited, having its registered office at H.No.301, B-Saidatta Apartments, Srinivasa Nagar Colony (East) Ameerpet, Hyderabad-500038 for carrying on the business of a non-banking financial institution as the company has voluntarily exited from carrying on NBFI activities.. Following cancellation of the registration certificate the company cannot transact the business of a non-banking financial institution.

By the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

Ajit Prasad
Assistant General Manager